

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA No. 131 in
Petition(s) for Special Leave to Appeal (Civil) No(s).33910/2012

BAND NIKHIL MANOHAR & ORS. Petitioner(s)

VERSUS

AICTE & ORS. Respondent(s)

(With appln(s) for directions)

Date: 31/07/2013 This Petition was taken up on Mentioning today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE A.K SIKRI

For Petitioner(s)

Mr. Basant R., Sr. Adv.
Mr. Anish R. Shah, Adv.
Mr. Karthik Ashok, Adv.
for Mr. Shivaji M. Jadhav, Adv.

For Respondent(s)

Mr. Gopal Singh, Adv. (NP)

Ms. Asha Gopalan Nair, Adv. (NP)

UPON hearing counsel the Court made the following
O R D E R

Put up this interlocutory application, along with the special leave petition, tomorrow, i.e. on August 01, 2013, under the category of "After Notice Matters".

|(N.S.K. Kamesh)

| |(Renuka Sadana)

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|Court Master

| |Court Master

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